

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP NO.409/2015  
OA NO.1778/2012**

NEW DELHI THIS THE 15<sup>TH</sup> DAY OF DECEMBER, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)**  
**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Sumer Singh,  
S/o Sh. Maha Singh,  
R/o 8/1, Village Sawada,  
PO Nizampur, Delhi-110081.

2. Ramesh Kumar Gupta,  
S/o Sh. Sita Ram,  
R/o H.No.3570-D,  
Gali No.4, Narang Colony,  
Tri Nagar, Delhi.

...Petitioners

(By Advocate: Mr. M.K. Bhardwaj)

**VERSUS**

Employees State Insurance Corporation through its,

1. Sh. Anil Kumar Aggarwal,  
Director General,  
ESIC, Panchdeep Bhawan,  
CIG Road, New Delhi.

2. Sh. T.M. Joseph,  
Regional Director,  
Regional Office,  
ESIC, Rajendra Bhawan  
Rajendra Place, New Delhi.

...Respondents

(By Advocate: Mr. Manish Kumar Saran)

**ORDER (ORAL)**

**BY MR. JUSTICE L.N. MITTAL, MEMBER (J):**

Counsel for the applicants has stated that order of the Tribunal has since been complied with.

2. In view of the aforesaid position, Contempt Petition is dismissed as infructuous and notices issued to the respondents stand discharged.

**(Shekhar Agarwal)**  
**Member (A)**

**(Justice L.N. Mittal)**  
**Member (J)**

/jk/